

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-532
CP-48/ND/2008
CA/242/2020

IN THE MATTER OF:

Manoj Kumar Gupta

.....Applicant

Vs.

Rajesh Buildcon and Infrac. Pvt. Ltd.

.....Respondent

SECTION

U/s 397-398

Order delivered on 03.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Ashish Aggarwal, Ms. Ramya Aggarwal, Adv.
For the Respondent : Mr. Sanchit Garga, Adv.
Mr. Puneet Jain, Ms. Ritu Jain, Adv. for R-4
Mr. Chandra Shekhar Yadav, Adv. for R-6, R-8 &
R-31 to R-34
Mr. Shikhar Sharma, Adv.

ORDER

Due to paucity of time, the matter is listed on **04.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-535
CP-17/ND/2014

IN THE MATTER OF:

Vibhur Gupta and Ors.

.....Applicant

Vs.

Rajesh Buildcon Infra Pvt. Ltd.

.....Respondent

SECTION

U/s 397-398

Order delivered on 03.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Chandra Shekhar Yadav
For the Respondent : Mr. Puneet Jain, Ms. Ritu Jain, Advs.
Mr. Ashish Aggarwal, Ms. Ramya Aggarwal, Advs. for
R-6 & R-7

ORDER

Due to paucity of time, the matter is listed on **04.09.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**